

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/93/IB/2018  
PETITION NUMBER : CP/540/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 3 ORS  
UNDER SECTION : 47

| S.No. | NAME (IN CAPITAL)                  | DESIGNATION            | SIGNATURE              |
|-------|------------------------------------|------------------------|------------------------|
|       |                                    | REPRESENTATION BY WHOM |                        |
| 1.    | N. SRINIVAS JAYAPRAKASH            | FOR PETITIONER         | N. Sri-<br>[Signature] |
| 2.    | Edwal James 'b<br>Sri Anand Myllet | for CP                 | [Signature]            |
| 3.    | A. celine<br>M/s Indialaw          | for COC                | A. whp                 |

**ORDER**

Counsel for the applicant present. Counsel for the corporate debtor present. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 22.06.2018.

-54-

(S VIJAYARAGHAVAN)  
Member (Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)